

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO.....OF

1-1  
54

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><u>O.A. No. 173/2008</u> <u>Date of order: 21.08.2008</u></p> <p>Mr. J.K. Mishra and Mr. A.K. Kaushik, counsel for the applicant, are present.</p>
	<p>Mr. J.K. Mishra, learned counsel for the applicant prayed for withdrawal of this Original Application with liberty to file fresh Original Application, if required.</p> <p>In view of the submissions made above by the learned counsel for the applicant, this Original Application is disposed of with liberty to the applicant to file fresh Original Application, if required.</p>
	<p><i>(Signature)</i> [ TARSEM LAL ] MEMBER (A)</p> <p><u>nlk</u></p> <p><i>Extra Sett Ghansell Lal</i></p>

R/C  
Ajmal K(Abo)  
25/8/08

Part II and III Assessment  
in my presence on 19/11/2014  
under the supervision of  
Prison Officer L. Agarwal  
Signature 19/11/2014  
Prison Officer (Record)